

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:142

ANSWERED ON:20.02.2006

IRREGULARITIES IN PROCUREMENT IN UTTAR PRADESH

Gangwar Shri Santosh Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government proposes to procure wheat for Central pool in Uttar Pradesh through the Food Corporation of India directly in view of the alleged irregularities committed by the State wheat procuring agencies;

(b) if so, the details thereof; and

(c) if not, the other remedial steps proposed to be taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a),(b)&(c): No report regarding irregularities committed by the State wheat procuring agencies in Uttar Pradesh has been received in the Department of Food & Public Distribution. However, in view of the need to increase procurement of wheat in Uttar Pradesh, Food Corporation of India has been directed to open procurement centers in Uttar Pradesh in addition to the agencies of the State Government.